Final Adjusted Gross Revenue dues of telecom companies

1293. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether DoT is yet to work out final figures of AGR due towards the service providers due to variation detected in accounting practices;
 - (b) if so, the details thereof;
 - (c) what immediate steps Government has taken to rework the dues; and
- (d) whether any timeline has been fixed for finally arriving at the dues of the telecom companies after removing the anomalies in accordance with Court mandated formula?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI DHOTRE SANJAY SHAMRAO): (a) to (d) The dues of Telecom companies have been determined by Hon'ble Supreme Court in its judgement dated 20.07.2020, the details of which are given in the Statement.

Statement

Details of dues of telecom companies as determined in the judgement of the Supreme Court

Sl. No	o. Name of the	Total	Self-	Payment	Balance			
	Company	Demand	Assessment	Received	Due			
		of DoT	by Licensee	till	(₹ cr.)			
		incorporating	pursuant	06.03.2020				
		C&AG and	to the	(₹ cr.)				
		Special Audit	Hon'ble					
		as on	SC					
		October	Judgm ent					
		2019 (₹ cr.)	(₹ cr.)					
		(LF+SUC)						
		A	В	С	D			
1	2	3	4	5	6			
Operational TSPs party to the litigation								
1.	Bhartiairtel Group	43980.00	13004.00	18,004.00	25976.00			
2.	Telenor India Private							
5	Limited							

1	2	3	4	5	6
	Bharti Group	43980.00	13004.00	18004.00	
3.	Idea Cellular Ltd.	58254.00	21533 (LF 14453+ SUC 7080)	3,500.00	54,754.00
4.	Vodafone Group of Companies				
	Vodafone Idea	58254.00	21533.00	3500.00	54754.00
5.	Tata Group of Companies	16798.00	2197 (LF 1720 + SUC 477)	4,197.00	12,601.00
6.	Quadrant Televentures Limited	189.91	25.28	0.69	189.22
7.	Reliance Jio Infocomm Ltd.	70.53	194.79 (LF148.03+ SUC46.76)	195.18	-
	Sub-Total (1-7)	119292.44	36954.07	25,896.87	93520.22
TSF	s under Insolvency				
8.	Aircel Group of Companies	12389.00		-	12389.00
9.	Reliance Communication/ Reliance Telecom Limited	25199.27		3.96	25194.58
10.	Sistema Shyam Teleservices Ltd.		222.1 (LF 166.1+ SUC 56)	0.73	
11.	Videocon Telecommunications Ltd.	1376.00			1376.00
	Sub-total (8-11)	38964.27	1000) 1000)	4.69	38959.58
TSF	es which were not party to the	litigation			
12.	Loop Telecom Pvt. Ltd.	604.00		(**)	604.00

34	Written Answers to	[RAJYA SABHA]		Unstarred Questions	
1	2	3	4	5	6
13.	Etisalat Db Telecom Private Limited				
14.	S Tel Pvt. Ltd.				
15.	Bharat Sanchar Nigam Limited	5835.85	:=1	-	5835.85
16.	Mahanagar Telephone Nigam Limited	4352.09		-	4352.09
	Sub-total (12-16)	10791.94	222.1	0.00	10791.94
	Total	169048.65	37176.17	25901.56	143271.74

Note:

- 1. Total Demands are inclusive of Principal, Interest, Penalty and Interest on Penalty.
- 2. Total Demands have been calculated generally up to FY 2016-17. On these outstanding amounts, Interest/Penalty/Interest on Penalty is calculated up to October, 2019.
- All dues are subject to further revisions due to departmental assessments, CAG audits, Special Audits, Court Cases etc.

Increase in revenue collection by DOT during 2020-21

1294. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the sale of mega spectrum during 2020-21, AGR dues to the telecom companies and license fees from non-telecom PSUs is likely to generate over 150 per cent more revenue than projected in the Budget;
 - (b) if so, the estimated revenue likely to be generated during 2020-21;
- (c) whether Government is considering granting some concessions to non-telco PSUs in clearing the dues towards the licenses acquired from DoT for internal communications; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI DHOTRE SANJAY SHAMRAO): (a) and (b) Revenue expected from Spectrum auction during 2020-21 had initially been projected in the 2020-2021 Budget. Regarding AGR dues, in M.A. (D) No. 9887 of 2020 in Civil Appeal Nos 6328-6399 of 2015 and